

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:805
ANSWERED ON:01.03.2013
LEVY OF SERVICE TAX BY RESTAURANTS
Singla Shri Vijay Inder

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has received complaints regarding wrong levy of service tax by restaurants across the country and if so, the details thereof and the action taken thereon;
- (b) the details of service tax collected by the Government on such services since imposition of such tax;
- (c) whether any assessment has been made by the Government as to the extent of leakages in the system regarding non-deposit of service tax collected by restaurateurs; and
- (d) if so, the details thereof and the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. S. PALANIMANICKAM)

(a) to (d) : The information is being collected and will be laid on the Table of the House